

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.695
TO BE ANSWERED ON THE 7TH FEBRUARY, 2018

PURCHASE OF DEFENCE EQUIPMENT

695. SHRI GODSE HEMANT TUKARAM:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) the number of contracts / cases where Life Cycle Cost method were initiated / used for purchase of defence equipments during the last three years and the current year so far, year and equipment-wise including approximate cost of equipments;
- (b) the number of contracts / cases completed along with the time taken for completion of each contract / case;
- (c) the total number of pending contracts / cases along with the reasons for non-completion of pending contracts / cases;
- (d) the instances where the contracts were aborted / cancelled at final stages along with the reasons for its cancellation; and
- (e) whether the Government has conducted any inquiry in this regard and if so, the details and its status thereof?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) to (e): Life Cycle Cost (LCC) method is used for Capital Acquisition on case to case basis as approved by Competent Authority.

Two Capital procurement contracts have been signed for Indian Air Force (IAF) in the last three years where LCC method was involved. No contract using LCC method has been aborted / cancelled.
